

सर्वप्रथम प्रश्नकर्ता : यह सवाल इस में कैसे रखा होता है ?

SHRI M. RAM GOPAL REDDY:
The hon. Member was casting aspersions on Shri Kamalapati Tripathi. I want to know from the hon. Minister whether he had resigned after taking responsibility on himself for the revolt of the PAC or on account of his impetuosity.

श्री कलप विहारी कामरेशी : विपण १ जो को रखा करने वाले बहुत बहा वेंडें हैं। मार्गनीय रेड्डी जी को क्या क्रिक हो रही है लिपाठी जी को ।

श्री एम्. राम गोपाल रेड्डी : मैं जानना चाहता हूँ कि इस्तीफा माननीय कमलापति जी ने इस्तफिये दिया कि इतजाम नहीं कर सकते थे या इसलिये दिया कि पी० ए० सी० रिबोल्ट की जिम्मेदारी उन्होंने अपने ऊपर ली ?

अध्यक्ष महोदय : मंत्री जी जवाब देना चाहें तो दें ।

(कोई उत्तर नहीं दिया गया)

श्री राम रत्न शर्मा : मंत्री महोदय ने प्रश्न का उत्तर देते हुए बतलाया कि उत्तर प्रदेश में कानून और व्यवस्था में सुधार हुआ है राष्ट्रपति शासन के बाद में । मैं मंत्री जी से जानना चाहता हूँ कि उत्तर प्रदेश में खाम तौर से बुल्डोजरों इलाके में, जब से राष्ट्रपति शासन हुआ तब से इकती, चोरी और कत्ल में प्रति माह बढ़ोतरी हुई है घबरा नहीं ?

अध्यक्ष महोदय : कोई खास विवेक इलाके का पूछ रहे हैं या शोवर और सवाल पूछ रहे हैं ।

श्री छत्तम चन्द्र शर्मा : बुदेसबंद के बाकड़े मेरे पास नहीं है, लेकिन शर्कीती और रोबरी के बाकड़े जो हैं उसके अनुसार पिछले वर्ष 16 जून से 13 अगस्त तक जो बाकड़े थे

घोर को इस तरह 16 जून से 13 अगस्त तक के बाकड़े हैं उन की तुलना इस प्रकार है :-

शर्कीती पिछले वर्ष 680 घोर इस वर्ष 553

रोबरी पिछले वर्ष 1041 घोर इस वर्ष 959

SHRI MADHURYA HALDAR:
The hon. Minister is advocating President's rule in UP in order to establish law and order there, to which we do not agree. But there has been repression of Harijans and the movement of agricultural labourers in UP. May I know to what extent the agitation of agricultural labourers for better emoluments and the repression of Harijans has been responsible for the law and order situation in UP?

SHRI K. C. PANT: I do not exactly know; I do not have the figures in respect of the two kinds of agitations which the hon. Member has referred to. But, of late, except for one case in the district of Jaunpur, there has been no other case reported regarding atrocities on Harijans. As far as I know, there has been no agrarian unrest that has come to notice, at least to my knowledge.

Incentive to small units

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*483. SHRI B. V. NAIK:

SHRI VIKRAM MARAJAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the incentives that are being offered to the industrial units in the sector viz., sector with capital investment below Rs. 1 lakh;

(b) the approximate number of units in this sector; and

(c) the outlines of plan, if any, prepared in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Several incentives are given for promotion of small scale industries but no separate or additional incentives are offered to industrial units with capital investment below Rs. 1 lakh.

(b) The number of small scale units with capital investment less than Rs. 1 lakh will be known only on completion of a census which is being organised.

(c) No separate plans have been drawn up in regard to small scale units with capital investment below Rs. 1 lakh.

SHRI B. V. NAIK: The hon. Minister has stated that no separate plans have been drawn up. I would like to bring to his kind notice a report which has appeared in the Tribune of May 20, 1973 which reads:

"The Industrial Development Ministry has decided to grant new entrepreneurs in the small scale industry capital cost upto a maximum of Rs. 1.5 lakhs to enable them to set up employment-oriented industries. Mr. A. L. Nanjappa said the new scheme recently approved by the Ministry could be taken advantage of by the new entrepreneurs, particularly the educated unemployed".

This has been stated in the month of May 1973. Since the Minister says there is no separate plan, may I know what this new scheme mentioned by the Director of Small Scale Industries is about?

SHRI ZIAUR RAHMAN ANSARI: As a matter of fact, the concept of tiny units, as a Third Sector, has been incorporated in one of the recommendations of the Committee for drafting legislation on small scale industry, i.e. the Bhatt Committee. But this is still under Government's

consideration and no decision has yet been taken.

SHRI B. V. NAIK: Obviously, the Director has stated something contradictory to the directives of the Minister. Since there have been varied proposals in regard to industrially very very backward areas which have not been classified as industrially very backward, will this scheme, when it is formulated and finalised, be made applicable to those areas with high unemployment? Will this be applied to those areas which are industrially very very backward but are considered industrially backward only?

SHRI ZIAUR RAHMAN ANSARI: I have already said that a decision as to whether this concept of a new sector of tiny unit industries should be accepted and such a sector be created has not yet been taken. Of course, after Government take a decision in this regard, the case of backward areas will be taken into account.

SHRI VIKRAM MAHAJAN: In view of the fact that there is high unemployment in the country and its rate is going up by 16 per cent per annum while the population growth rate is 15 per cent per annum, what steps is the Ministry taking to increase the rate of growth of small industries and why it has not given sufficient incentives so far to increase the rate of growth?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): I am sure the hon. member is aware that as far as the small scale sector is concerned, the growth has been quite significant. As a matter of fact, it is at the rate of 11 per cent per year. Therefore, I do not agree with the hon. member that the growth is not adequate. But of course, this could be further accelerated. But the question here is whether within the small scale sector itself you will have a sub-sector called the tiny sector. It

is with reference to this that some recommendation has been made in one of the reports. But generally it is opposed by all State Governments; we should concentrate on the entire small scale industry rather than create another tiny sector within it.

श्री हुकमचन्द कछवाय : मैं मंत्री नहीं-
दय से जानना चाहता हूँ कि क्या यह बात सही है कि जो छोटे उद्योग हैं उन को उत्पादन के लिए जिस कच्चे माल की आवश्यकता है वह कठिनाई से मिलता है, और मक्खन मिलता भी नहीं है समय के ऊपर, जिस के कारण उन का विकास नहीं हो रहा है ?

श्री जियार्दहमान अन्सारी : जहाँ तक रा मंडीरियम का सवाल है, यह बात सही है कि बहुत से ऐसे स्केजस रा मंडीरियम हैं जिन की हम को परेशानी है और उन के बारे में चिन्कत होनी है, लेकिन जितना रा मंडीरियम अवेलेबल है उस में से हम स्माल स्केल सेक्टर को काफी मात्रा में देते हैं ।

श्री भा राम अहिष्कार : सरकार बड़े जोरो से प्रचार करती है कि हम पिछड़े क्षेत्रों में छोटे छोटे उद्योग धन्धे खोलेंगे, लेकिन देखा यह जाता है कि जहाँ पर बड़े उद्योग हैं वहीं पर छोटे उद्योग लग रहे हैं । मैं जानना चाहता हूँ कि क्या सरकार ऐसी कोई ऐसी नीति निर्धारित करने जा रही है कि उद्योगपतियों को तब तक लाइसेंस नहीं दिया जाएगा जब तक वह उन को पिछड़े इनाकों में खोलने के लिए तैयार न हों ।

श्री जियार्दहमान अन्सारी : माननीय सदस्य को कुछ गलत फहमी है । सरकार ने यह कभी नहीं कहा है कि सरकार खुद स्माल स्केल सेक्टर के उद्योग खोलेंगी । हम इन्वेस्टिन्स देते हैं उन नये एन्टरप्रेनोर्स से जो जो स्माल स्केल सेक्टर इंडस्ट्रीज सगाना चाहते हैं। उस के लिए

हम उनको इन्वेस्टिन्स देते हैं और वह इन्वेस्टिन्स सबको मालूम है । जहाँ तक बड़े कारखानों के क्षेत्र में स्माल-स्केल इंडस्ट्री यूनिट्स के लगाने का सवाल है, वह भी हमारी पालिसी है कि जहाँ पर भी बड़ी इंडस्ट्रीज लोकेटेड हैं वहाँ पर हम ऐसी ऐन्सिलरी इंडस्ट्रीज डेवेलप करेजो उन बड़ी इंडस्ट्रीज के साथ लग सके । इस में ज्यादा एम्प्लायमेंट पोटेन्शल भी क्रिएट किया जा सकेगा ।

SHRI VASANT SATHE: In view of the tremendous potentiality for providing employment in the tiny sector of industries, that is, cottage industries where the maximum self-employment is possible, such as in the handicraft or the handloom sector which the hon. Deputy Minister is fully acquainted with, will the Government prepare a comprehensive plan at least in the fifth five year plan so that this sector is taken care of independently and given the wherewithal and protection in terms of raw materials as well as a guarantee in marketing, and thus really provide large scale employment? Will such a plan be prepared?

SHRI C. SUBRAMANIAM: There are three sectors: one medium and large, the second is the small scale, and the third one is the village and cottage industries. The small scale industries do not cover the village and the cottage industries. There is a separate section for that, which is covered by the Khadi and Village Industries Commission and the rural industries programme. All the steps which the hon. Member mentioned would be taken care of.

SHRI VASANT SATHE: It is the tiny sector; which other tiny sector you have in mind?

SHRI C. SUBRAMANIAM: If he reads the question, he will find that the hon. Member who tabled the question referred to the tiny sector that is, those industries with capita

investment below Rs. 1 lakh should be categorised as the tiny sector within the small scale sector. The cottage industries and the rural industries are separate and they are being looked after and all the encouragement is being given to these sectors.

DR. RANEN SEN: May I know whether the hon. Minister is aware of the fact that one of the difficulties of this tiny sector of the small scale industries is the competition from big industries as a result of which quite a large number of tiny sector industries in the small scale industries are going out of existence, as for example, the electric lamp and bulb industries in West Bengal wherein 40,000 workers are engaged. May I know, in view of the fact that there is competition from the big industries, whether any step has been taken to save such industries from the stranglehold of competition from the big industries?

SHRI C SUBRAMANIAM: May I submit that this does not arise out of this question? But I can inform the hon. Member that we have reserved 124 industries only for the small scale sector and the big industries are not allowed to enter it, and we are examining further industries for the purpose of being completely reserved for the small scale sector.

DR. RANEN SEN: I have specially mentioned the lamp-bulb industries. He may be permitted to answer it.

MR. SPEAKER: This question was not within the scope of this main question and he still replied to it.

DR. RANEN SEN: He can reply in toto without suppressing any facts.

MR. SPEAKER: What is meant by in toto?

DR. RANEN SEN: It means in full; I referred to the lamp-bulb industries in West Bengal.

MR. SPEAKER: You want a comprehensive reply? Can the Minister give him the information?

SHRI C. SUBRAMANIAM: I have already answered this question once before. This is under the consideration of the Government and a Committee is going into the matter.

Allegations made by All India Confederation of Government Officers' Association against Government for their policy of reservation, suppression of truth, misuse of mass media, etc.

*484. **SHRI BHAGIRATH BHANWAR:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have seen the reports of the proceedings of the All-India Confederation of Government Officers' Association in which an allegation has been made that the Government's Administration's response to the present grave crisis is "prevarication, suppression of truth, misuse of mass media etc."; and

(b) if so, the reaction of the Government to these resolutions and allegations of the A.I.C. of Government Officers' Association?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). Government have seen a news-item in the Hindustan Times, dated the 3rd July, 1978, which contains some statements made by the All India Confederation of Central Government Officers' Associations. According to this news-item, the Confederation is said to have made some allegations of a very general nature against the administrative system without mentioning any specific issue.

Attention is also invited to the reply given to Unstarred Question No. 3807 on the 23rd August, 1978.